

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. TEJASWINI
ENGINEERING PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. TEJASWINI ENGINEERING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29/12/1999
3.	Authority under which corporate debtor is incorporated /registered	Register of Companies (ROC) - Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U21011AP1999PTC033172
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No.34, Nagarjuna Hills Punjagutta Hyderabad TG 500082 IN
6.	Date of closure of Insolvency Resolution Process	30-12-2021
7.	Liquidation commencement date of corporate debtor	30-12-2021 (However order Copy made available on 06-01-2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mummaneni Vazra Laxmi IBBI/IPA-001/IP-P00919/2017-2018/11526
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. G-2, ENCEE Residency, Nagarjuna Nagar Colony, Yellarreddyguda, Hyderabad – 500073 Email id: emailtolak@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No.107, V.V.Vintage Residency, Somajiguda, Hyderabad-500082 Email id: emailtolak@gmail.com
11.	Last date for submission of claims	13-02-2022

Notice is hereby given that the National Company Law Tribunal Hyderabad has ordered the commencement of liquidation of the M/s. Tejaswini Engineering Private Limited on 30-12-2021 (However, order made available on 06-01-2022).

The stakeholders of M/s. Tejaswini Engineering Private Limited are hereby called upon to submit their claims with proof on or before 13-02-2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All others may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 14-01-2022

Place: Hyderabad

Mummaneni Vazra Laxmi
Liquidator

